## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	IA 36/17, 37/17 & 38/17 in TP 36/16	Hearing on IA	397/ 398	Thomas Daniel Vs. V. Resonate Tech Solutions P. Ltd. & 2 Ors.

	AND CARLES		SIGNATURE	
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM		
11.	ANKITHA SUBBAHAH 9900870739	Applicant	Dollar ,	
2.	Raghuram Cadambi	Respondents	\$200 <u>0</u>	
	for. C.K.Nandakuma 990039859	<b>2</b>		

## ORDER

Counsel for petitioner is present. Counsel for Respondent is also present. IAs 36/17, 37/17 and 38/17 are listed today for hearing. Petitioner counsel again requested adjournment. Adjourn to as last chance 18/09/2017 and no further adjournment will be given.

MEMBER(J)

MEMBER(T)